



Release Order No. 1414/3031/2020

**DEPUTY GENERAL MANAGER & RECOVERY OFFICER
WESTERN REGIONAL OFFICE**

Order Releasing of Bank Accounts

Attachment Proceedings Nos.12826 of 2024

Certificate No. RC 3031 of 2020

**The Principal Officer/Chairman & Managing Director/CEO
All the Banks in India**

1. Whereas Recovery Certificate No. **RC 3031 of 2020 dated September 18, 2020** has been drawn up by the Recovery Officer against **M/s Sai Prakash Properties Development Limited (PAN: AANC7178R), Mrs. Pushpanjali Singh Baghel (PAN: AFZPB0557M), Shri. Ranvajay Pratap Singh Baghel (PAN: ATTPB8254D), Shri Dheerendra Krishan Pratap (PAN: AXMPB0165C), Shri Mragendra Singh Baghel (PAN: BKJPB6325H), Mr. Pushpendra Singh Baghel (PAN: AFZPB0624B) and Mr. Shahendra Singh Baghel (PAN: ATTPB8244M) ["Defaulter"]** for recovery of a sum **Rs. 111,54,97,435/- (Rupees One Hundred Eleven Crore Fifty-Four Lakh Ninety-Seven Thousands Four Hundred Thirty-Five Only)** along with further interest, all costs, charges and expenses etc. for non-payment of penalty imposed by SEBI Whole Time Member Order Authority vide Order No. WTM/GM/EFD/26/2019-20 dated 29/07/2019 in the matter of M/s Sai Prakash Properties Development Limited.
2. And whereas Notices of Attachment in the above proceedings were issued attaching the Bank Accounts/ lockers of the Defaulter;
3. And whereas a Special Committee appointed by Hon'ble Supreme Court of India has directed SEBI to release all bank accounts of the aforementioned defaulter w.r.t. Recovery Certificate No. 3031 of 2020 in the matter of M/s Sai Prakash Properties Development Limited.
4. In view of the above, you are hereby directed to release the bank accounts/ lockers of M/s Sai Prakash Properties Development Limited (PAN: AANC7178R), Mrs. Pushpanjali Singh Baghel (PAN: AFZPB0557M), Shri. Ranvajay Pratap Singh Baghel (PAN: ATTPB8254D), Shri Dheerendra Krishan Pratap (PAN: AXMPB0165C), Shri Mragendra Singh Baghel (PAN: BKJPB6325H), Mr. Pushpendra Singh Baghel (PAN: AFZPB0624B) and Mr. Shahendra Singh Baghel (PAN: ATTPB8244M) attached, if any, pursuant to the above said notices of attachment.
5. **If the defaulter is not having any type of accounts with you, the same need not be informed to SEBI.**



पश्चिमी प्रादेशिक कार्यालय : सेबी भवन, पंचवटी पहली गली, गुलबाई टेकरा रोड, अहमदाबाद - ३८०००६.

Western Regional Office : SEBI Bhavan, Panchvati 1st Lane, Gulbai Tekra Road, Ahmedabad - 380 006. Ph. (079) 27467018/19/20 | E-mail: sebiwro@sebi.gov.in

प्रधान कार्यालय: सेबी भवन, "जी" ब्लॉक, बांद्रा - कुर्ला कॉम्प्लेक्स, मुंबई - ४०० ०५१.

Head Office: SEBI Bhavan, "G" Block, Bandra Kurla Complex, Mumbai - 400 051. Ph: 022-26449000/40459000 Web: www.sebi.gov.in

6. This is without prejudice to any other order of attachment or freeze by the competent authority under any law.

Given under my hand and seal at Ahmedabad this 14th day of August 2026.




Recovery Officer

Copy to:

M/s Sai Prakash Properties Development Limited (PAN: AANC7178R), Mrs. Pushpanjali Singh Baghel (PAN: AFZPB0557M), Shri. Ranvajay Pratap Singh Baghel (PAN: ATTPB8254D), Shri Dheerendra Krishan Pratap (PAN: AXMPB0165C), Shri Mragendra Singh Baghel (PAN: BKJPB6325H), Mr. Pushpendra Singh Baghel (PAN: AFZPB0624B) and Mr. Shahendra Singh Baghel (PAN: ATTPB8244M)

Address 1: 60, Dwarka Dam Jail Road, Bhopal, Madhya Pradesh – 462030

Address 2: B-60, Sector 44, P.S Sector 39, Tehsil-Dadri, Gautam Budh Nagar, Noida.

Address 3: 103, K Semarpakha, Tehsil – Byaaihari, Shahdol, Madhya Pradesh - 484774

Address 4: Semarpakha Pondi, Beohari, Shahdol, Madhya Pradesh - 484774

Address 5: 103, Semarpakha Gram, Reusa Tehsil-Byaaihari, Shahdol, Madhya Pradesh - 484774

Address 6: Semarpakha Post-Pondikala, Tehsil- Beohari, Shahdol, Madhya Pradesh - 484774

जैनेन्द्र शांडिल्य / JAINENDRA SHANDILYA
वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
पश्चिमी प्रादेशिक कार्यालय / Western Regional Office
अहमदाबाद / Ahmedabad